

आयकर अपीलिय अधिकरण
दिल्ली पीठ "सी", दिल्ली
श्री विकास अवस्थी, न्यायिक सदस्य एवं
श्री एम. बालागणेश, लेखाकार सदस्य के समक्ष

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "C", DELHI
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER &
SHRI M. BALAGANESH, ACCOUNTANT MEMBER
आअसं.4565/दिल्ली/2024 (नि.व. 2018-19)
ITA No.4565/DEL/2024 (A.Y.2018-19)

Karamvir Singh,
2234, Gali No. 14,
Wazirabad Village, Delhi 110042

PAN: BICPS-4222-H

..... अपीलार्थी/Appellant

बनाम Vs.

Income Tax Officer,
Ward 35(1), Civic Centre, Minto Road,
Delhi

..... प्रतिवादी/Respondent

Assessee by : Shri Kailash Khemani, Chartered Accountant
Department by : Shri Om Prakash, Sr. DR

सुनवाई की तिथि/ Date of hearing : 30/06/2025

घोषणा की तिथि/ Date of pronouncement: 30/06/2025

आदेश/ORDER

PER VIKAS AWASTHY, JM:

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals), National Faceless Appeal Centre, Delhi (hereinafter referred to as 'the CIT(A)') dated 30.07.2024, for assessment year 2018-19.

2. Shri Kailash Khemani, appearing on behalf of the assessee submitted that the assessee does not wish to pursue the appeal and accordingly seeks permission to withdraw the same vide letter dated 16.06.2025.

3. Shri Om Prakash, representing the department has no objection to the said request.

4. In light of written request dated 16.06.2025 received from the assessee, appeal of the assessee is dismissed as withdrawn, as prayed for.

Order pronounced in the open court on Monday the 30th day of June, 2025.

Sd/-

(M. BALAGANESH)

लेखाकार सदस्य/ACCOUNTANT MEMBER

दिल्ली/Delhi, दिनांक/Dated 30/06/2025

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

NV/-

प्रतिलिपि अग्रेषितCopy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. The PCIT/CIT(A)
4. विभागीय प्रतिनिधि, आय.अपी.अधि., दिल्ली /DR, ITAT, दिल्ली
5. गार्ड फाइल/Guard file.

BY ORDER,

//True Copy//

(Asstt. Registrar) ITAT, DELHI

	Details	Date
1	Draft of dictation of Tribunal order	30.06.2025
2	Draft on which the typed draft Tribunal order is placed before the Dictation Member	30.06.2025
3	Date on which the typed draft Tribunal order is placed before the other Member	
4	Date on which the approved draft Tribunal order comes to the Sr.PS/PS	
5.	Date on which the fair Tribunal Order is placed before the Dictating Member for pronouncement	
6.	Date on which the signed order comes back to the Sr.PS/PS	
7.	Date on which the final Tribunal order is uploaded by the Sr.PS/PS on official website	
8	Date on which the file goes to the Bench Clerk alongwith Tribunal Order	
9	Date of killing off the disposed of files on the judiSIS portal of ITAT by the Bench Clerks	
10	Date on which the file goes to the Supervisor (Judicial)	
11	Date on which the file goes for Xerox	
12	Date on which the file goes for endorsement	
13	Date on which the file goes to the superintendent for checking	
14	The date on which the files goes to the Assistant Registrar for endorsement of the order	
15	Date on which the file goes to dispatch section	
16	Date of dispatch of the order	